<u>Monthly Information Bulletin on Corporate</u> <u>Sector</u>

December, 2013

Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

	List of Tables and Charts
	LIST OF TABLES
Table 1.1	Summary Statement on Companies Count as on 31 st December, 2013
Table 1.2	Summary Statement of Closed Companies as on 31 st December, 2013
Table 1.3	State/UT-wise Status of Companies Registered as on 31 st December, 2013
Table 1.4	Authorised Capital-wise Active Companies as on 31 st December, 2013
Table 1.5	Economic-activity wise active companies as on 31st December, 2013
Table 2.1	State/UT-wise Registration of Companies during the Year 2013
Table 2.2	Month-wise Registration of Companies during the Year 2013
Table 2.3	Economic Activity wise Government companies registered during 2013
Table 2.4	State/UT-wise Registration of LLPs during the Year 2013
Table 2.5	State/UT-wise Registration of Foreign Companies during the Year 2013
Table 3.1	Category-wise Registration of New Companies in December, 2013
Table 3.2	State/UT-wise Registration of New Companies in December 2013
Table 3.3	Economic Activity-wise Companies Registered in December, 2013
Table 3.4	Details of Government Companies Incorporated in December, 2013
Table 3.5	Companies Closed and changed to non-active status during December, 2013
Table 3.6	Sector-wise companies closed or changed status to 'non-active' during December, 2013
Table 3.7	State/UT-wise Registration of New LLPs in December, 2013
Table 3.8	Economic Activity-wise Distribution LLPs Registered in December, 2013
Table 3.9	State/UT-wise Registration of New Foreign Companies in December, 2013
Table 3.10	Economic Activity-wise Foreign Companies Registered in December, 2013
	LIST OF CHARTS
Chart 1.1	Authorized Capital Wise Distribution of Active Companies
Chart 1.2	Sector-Wise Distribution of Active Companies As on 31st December, 2013
Chart 1.3	Broad Sector-wise classification of Active companies
Chart 2.1	Month-wise Registration of Companies during 2013 in 4 Major States
Chart 2.2	Sector-Wise Distribution of Government Companies Registered during 2013
Chart 2.3	Month-wise Registration of LLP in 4 Major States in the calendar year 2013
Chart 2.4	Month-wise Registration of Foreign Companies in 4 Major States in the calendar year 2013
Chart 3.1	Sector-Wise Distribution of Companies Registered : December, 2013
Chart 3.3	Companies Registered under Agriculture, Industry and Service Sector: December, 2013
Chart 3.4	Companies Registered under Service Sector
Chart 3.5	Sector-Wise Distribution of LLPs Registered : December, 2013
•	

List of Tables and Charts

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31ST DECEMBER, 2013

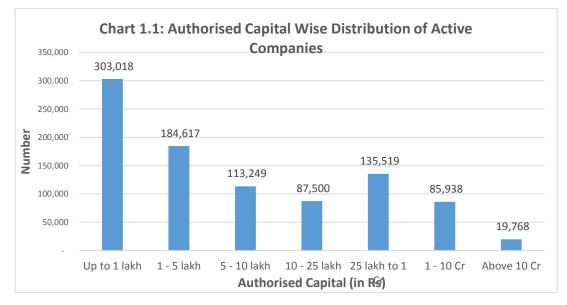
1. The total number of companies registered in the country as on 31st December, 2013, stood at 13,69,362. Of them, 2,67,639 companies were closed; 1,43,346 companies were lying dormant; 5,041 companies were under liquidation; 23,450 companies were in the process of being struck-off and 277 companies were in the process of being re-activated. Taking the above into account, there were 9,29,609 active companies (companies at work) as on 31st December, 2013. **Table-1.1** presents the summary picture of companies as on 31st December, 2013.

2. Out of 2,67,639 closed companies on 31.12.2013, about 10,189 companies were liquidated/dissolved; 2,42,627 companies were defunct (and hence struck-off); 13,412 companies were amalgamated/merged with other companies; 1,411 companies were converted to LLP. **Table-1.2** presents a summary of closed companies as on 31st December, 2013.

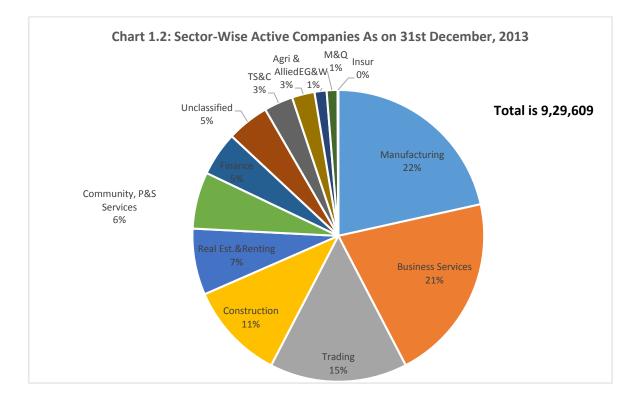
3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,78,837), followed by Delhi (2,57,134) and West Bengal (1,78,906). **Table-1.3** presents State/UT-wise distribution of registered companies as on 31st December, 2013. Maharashtra, Delhi and West Bengal together account for more than 50% of companies in the country. Amongst 'Active Companies', Delhi has the maximum number of active companies (1,85,543), followed by Maharashtra (1,84,827) and West Bengal (1,31,388).

4. About 32% of the active companies have authorized capital of less than or equal to Rs. 1 Lakh each; about 52% active companies have authorised capital less than or equal Rs. 5 Lakh each; 64.6% of companies have authorised capital less than or equal to Rs. 10 lakh each; and about 88.6% of the active companies have authorized capital less than or equal to Rs. 1

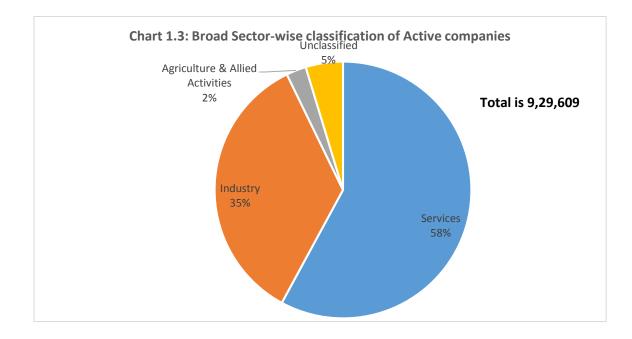
Crore each. Only about 2.1% (19,768 in number) of companies have authorized capital of above Rs.10 crore each. (Table-1.4 and Chart 1.1)



5. Economic-activity wise classification of total active companies as on 31st December, 2013 (**Table-1.5 and Chart 1.2**) reveals that the large number of companies are in manufacturing (2,00,048) followed by Business Services (1,93,700), Trading (1,41,865) and Construction (1,00,680).



'MQ' is Mining & Quarrying, EG&W is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. About 43,604 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code. 6. Broad economic sector wise classification of total active companies as on 31st December, 2013 reveals that Service Sector account for 5,38,337 companies followed by Industry and Agriculture accounting for 3,24,316 and 23,352 respectively (**Chart 1.3**).



II. REGISTRATION OF COMPANIES DURING THE CALENDAR YEAR 2013

7. During January-December 2013, a total of **91,853** companies were registered with total authorized capital of Rs. **39,551** crore. Maharashtra had 16,132 (17.6%) registered companies, followed by Delhi with 15,773 (17.2%), and West Bengal with 9,641 (10.5%) companies registered during the calendar year 2013. Top five States/UTs, viz., Maharashtra, Delhi, West Bengal, Uttar Pradesh and Andhra Pradesh together account for 60% of total number companies registered during 2013 (**Table-2.1**).

8. Month-wise registration of companies during the calendar year 2013 **(Table2.2)** reveals that highest number of 5,634 companies (11.6%) were registered in the month of May, followed by 4798 (9.9%) companies in July and 4625 (9.5%) companies in April. The monthly registration trend of companies in 4 major States/UT (Delhi, Maharashtra, West Bengal and Uttar Pradesh) is presented in **Chart 2.1**.

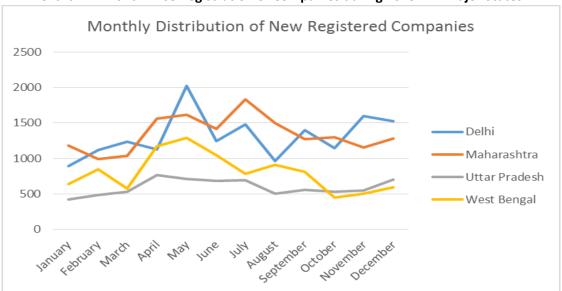
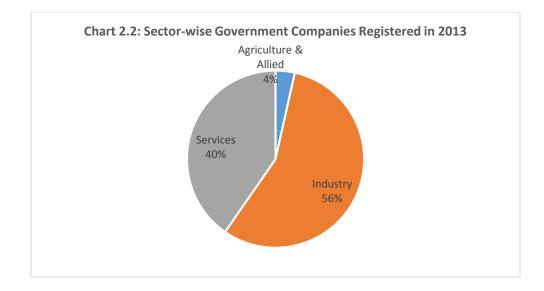


Chart 2.1: Month-wise Registration of Companies during 2013 in 4 Major States

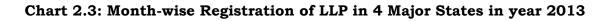
Government Companies Registered During the Calendar Year 2013

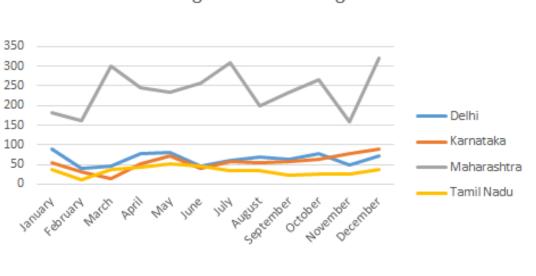
9. During the calendar year 2013, 57 government (16 Union Government and 41 State Government) companies were registered. Amongst Union government owned companies, *Bharatiya Mahila Bank Limited* and *HPCL Rajasthan Refinery Limited* had highest authorized capital of Rs. 4000 Crore each. Amongst State government owned companies, *Lucknow Metro Rail Corporation Limited* had the highest authorized capital of Rs. 2000 Crore. Economic-activity wise classification of Government companies registered during the year 2013 (**Table-2.3 and Chart 2.2**) reveals that 32 companies were registered in Industrial sector, followed by 23 companies in Service sector and 2 companies in Agriculture sector.



LLPs Registered during the Calendar Year 2013

10. A total of 6,783 Limited Liability Partnerships (LLPs) were registered during the calendar year 2013. Highest number of 2870 LLPs were registered in Maharashtra (42.3%) followed by 772 in Delhi (11.4%) and 664 in Karnataka (9.8%) **(Table 2.4 and Chart 2.3)**.



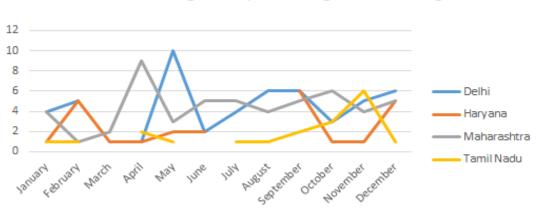


LLP Registeration during 2013

Foreign Companies Registered during the Year 2013

11. A total of 188 foreign companies were registered during the calendar year 2013 with place of business at different states of India with maximum of 53 companies in Maharashtra followed by Delhi with 52 foreign companies. (**Table-2.5 and Chart 2.4**).





Foreign Companies Registered during 2013

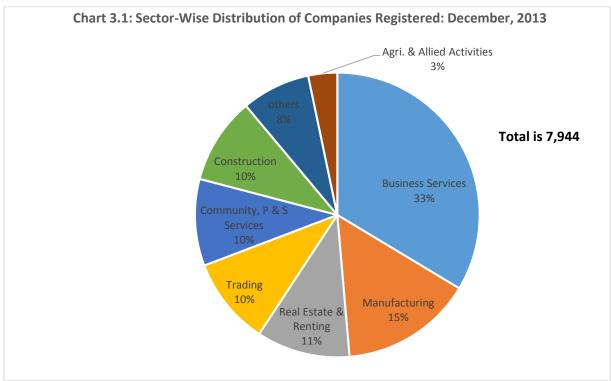
III. REGISTRATION OF NEW COMPANIES DURING DECEMBER, 2013

12. During the month of December, 2013 a total of 7,944 companies were registered with authorized capital of Rs. 1528.50 crore. Of them 7,911 Companies were registered as Companies Limited by Shares with an authorized capital of Rs. 1528.43 crore; 31 Companies Limited by Guarantees with authorised capital of Rs. 4 lakh; and 2 Unlimited Liability Company with authorised capital of Rs. 3 lakh (Table-3.1).

13. During December, 2013 Delhi has 1,530 (19.3%) newly registered companies, followed by Maharashtra with 1,280 (16.1%), and Uttar Pradesh with 707 (8.9%) companies registered during the month **(Table-3.2)**.

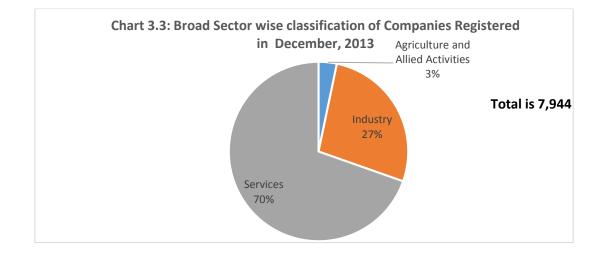
14. Economic-activity wise classification of newly registered companies during December, 2013 (**Table-3.3 and Chart 3.1**) reveals that the

predominant share of companies are in Business Services (2,671) followed by manufacturing (1,192) and Real Estate & Renting (844). Business Services comprise IT (Information Technology), Research & Development and other business activities (law, audit & accounts and consultancy, etc.)

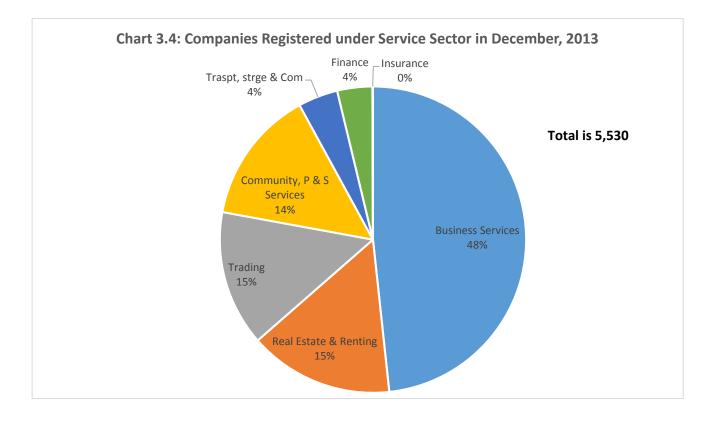


Note: 'others' category includes Mining & Quarrying, finance, insurances, Electricity, Gas & Water, Transport, storage and Communications.

15. In other words, 5530 companies were registered in Service Sector, followed by 2153 companies in Industry and 261 companies in Agriculture Sector during December, 2013 (**Chart 3.3**).



16. Within the Service Sector, 2,671 newly registered companies were in Business Services; 844 companies in real estate & renting; 792 companies in trading and 783 companies in community, personal, and social services (**Chart 3.4**).



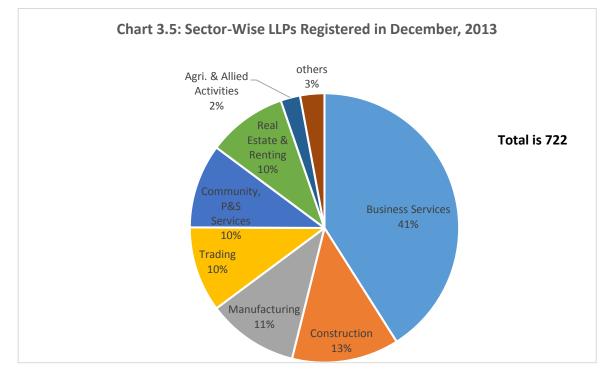
17. Five Government Companies (**Table 3.4**) have been registered during December, 2013 with an authorized capital of Rs. 522.05 crore. *National Waqf Development Corporation Limited* alone has an authorized capital of Rs. 500 crore followed by *Clean Kerala Company Limited* and *Rajonline Limited* with an authorized capital of Rs. 10 crore and *Punjab Logistics Infrastructure Limited* with an authorized capital of Rs. 2 crore and *Manipur IT SEZ Project Development Company Limited* with an authorized with an authorized with an authorized capital of Rs. 2 crore and *Manipur IT SEZ Project Development Company Limited* with an authorized capital of Rs. 5 lakh.

18. During the month of December, 2013 a total of 1,684 companies were closed and 401 companies have fallen in dormant status, 50 companies went for liquidation; 1,133 companies applied for struck-off (**Table 3.5**). Economic-activity wise classification of companies closed during December, 2013 is given in **Table 3.6**.

Limited Liability Partnerships (LLP)

19. Number of Limited Liability Partnerships (LLPs) registered during December, 2013 was 722 with Obligation of Contribution of Rs. 75.68 Crore. Highest number of 322 LLPs were registered in Maharashtra (44.6%) followed by 89 in Karnataka (12.3%) **(Table 3.7)**.

20. Economic activity wise classification of newly registered LLPs during the month of December, 2013 (**Table-3.8**) reveals that highest numbers of 296 LLPs were registered in Business Services (41%), followed by 93 in construction (12.9%), and 79 in manufacturing (10.9%).



Foreign Companies

21. Eighteen foreign companies were registered during December, 2013 with place of business at different states of India with maximum of 6 companies in Delhi (**Table-3.9**). Highest number of foreign companies (8 in number) were registered under Business Services category (**Table-3.10**).

1	Total Number of Companies Registered as on 31 st	13,69,362
	December, 2013	
2	Total Number of Closed Companies	2,67,639
3	Number of Companies lying dormant	1,43,346
4	Number of Companies under Liquidation	5,041
5	Number of Companies which are under the process of	23,450
5	Section 560	
6	Number of Companies lying AIPG (Active in Progress)	277
7	Number of Active companies	9,29,609

Table 1.1 Summary Statement on Companies Count as on 31st December, 2013

Table 1.2: Summary Statement of Closed Companies as on 31st December, 2013

1	No. of Companies Liquidated/Dissolved (Section 425)	10,189
2	No. of Companies Defunct/ Struck-off (Section 560)	2,42,627
3	No. of Companies Amalgamated/ merged	13,412
4	No. of Companies Converted to LLP	1,411
	Total number of Closed Companies	2,67,639

Dormant status is assigned to Companies who have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more. AIPG (Active in Progress) status is assigned to a dormant company to do its pending annual filings within 21 days. During this period the status of a company remains Active in Progress. Under Section 560 of the Companies Act, 1956 RoCs are empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

SI.	State/UT	Registered	Closed	Dormant	Under	Under	APIG	Active
No					Liquidation	Struck-off		
1	AN Islands	215	5	46	-	-	2	162
2	Andhra Pradesh	90,396	8,188	23,043	267	913	42	57,943
3	Arunachal Pradesh	475	225	10	2	71	-	167
4	Assam	8,936	2,531	177	16	1,372	-	4,840
5	Bihar	17,471	2,299	1,243	42	3,399	8	10,480
6	Chandigarh	12,114	3,607	1,123	67	132	1	7,184
7	Chhattisgarh	7,023	999	255	1	29	1	5,738
8	DN Haveli	421	35	56	-	8	-	322
9	Daman & Diu	298	57	22	1	35	1	182
10	Delhi	257,134	41,458	28,603	649	834	47	185,543
11	Goa	7,133	1,325	455	11	624	1	4,717
12	Gujarat	76,588	13,367	11,105	556	2,596	13	48,951
13	Haryana	22,562	2,280	2,192	25	84	2	17,979
14	Himachal Pradesh	4,442	1,076	431	20	92	-	2,823
15	Jammu & Kashmir	3,720	575	987	16	71	-	2,071
16	Jharkhand	7,995	984	641	12	808	2	5,548
17	Karnataka	71,824	14,475	8,077	473	858	10	47,931
18	Kerala	35,446	9,904	2,295	307	67	7	22,866
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	27,830	7,097	1,377	65	165	2	19,124
21	Maharashtra	278,837	56,008	34,867	1,095	1,959	81	184,827
22	Manipur	345	151	17	-	35	1	141
23	Meghalaya	910	304	15	2	79	-	510
24	Mizoram	90	47	7	-	13	-	23
25	Nagaland	460	256	25	1	38	-	140
26	Orissa	17,257	5,138	580	63	142	1	11,333
27	Pondicherry	2,637	1,118	231	13	2	-	1,273
28	Punjab	25,074	7,941	2,072	111	404	-	14,546
29	Rajasthan	43,277	6,579	1,432	80	2,133	3	33,050
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	107,998	26,403	15,785	263	1,601	35	63,911
32	Tripura	304	69	5	-	44	-	186
33	Uttar Pradesh	57,042	10,852	5,108	213	296	13	40,560
34	Uttarakhand	4,190	665	215	14	156	-	3,140
35	West Bengal	178,906	41,621	847	656	4,390	4	131,388
	Total	1,369,362	267,639	143,346	5,041	23,450	277	929,609

Table 1.3: State/UT-wise Status of Companies Registered as on 31st December, 2013

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.

2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

3. Sikkim is not covered under the Companies Act, 1956.

	•			JAJ	JC is in Rs. Cr	orej
	Pr	ivate	Р	ublic	т	otal
Authorized Capital Range	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
Up to 1 lakh	301,533	2,985	1,485	1	303,018	2,986
Above 1 lakh to 5 lakh	175,912	7,419	8,705	434	184,617	7,852
Above 5 lakh to 10 lakh	107,654	10,517	5,595	537	113,249	11,053
Above 10 lakh to 25 lakh	82,359	17,159	5,141	1,128	87,500	18,287
Above 25 lakh to 50 lakh	66,511	28,845	5,311	2,426	71,822	31,271
Above 50 lakh to 1 crore	55,879	49,759	7,818	7,375	63,697	57,134
Above 1 crore to 2 crore	30,960	51,523	5,176	8,909	36,136	60,432
Above 2 crore to 5 crore	27,159	98,895	8,160	32,191	35,319	131,087
Above 5 crore to 10 crore	8,840	70,051	5,643	45,068	14,483	115,118
Above 10 crore to 25 crore	5,397	90,156	4,889	84,057	10,286	174,212
Above 25 crore to 100 crore	3,129	156,759	3,410	177,493	6,539	334,252
Above 100 crore to 500 crore	947	198,555	1,152	251,753	2,099	450,308
Above 500 crore to 1000 crore	109	81,740	217	175,084	326	256,824
Above 1000 crore	104	397,341	414	1,842,356	518	2,239,697
Total	866,493	1,261,703	63,116	2,628,811	929,609	3,890,514

Table 1.4: Authorised Capital-wise Active Companies as on 31st December, 2013 (AUC is in Rs. Crore)

Table 1.5: Economic-activity wise active companies as on 31st December, 2013

	Table 1.5: Economic-activity wise active companies as on 31st December, 2013 (Authorized Capital is in Rs. Crore)							
		Pr	ivate	P	ublic		otal	
SI. No	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture & Allied Activities	20,529	13,891	2,823	32,285	23,352	46,175	
П	Industry	298,739	628,260	25,577	1,551,262	324,316	2,179,522	
1	Manufacturing	182,184	334,038	17,864	602,738	200,048	936,777	
2	Construction	95,413	169,153	5,267	187,956	100,680	357,109	
3	Electricity, Gas & Water	10,689	100,518	1,708	706,439	12,397	806,957	
4	Mining & Quarrying	10,453	24,550	738	54,129	11,191	78,678	
Ш	Services	508,520	535,671	29,817	795,493	538,337	1,331,164	
1	Business Services	186,924	146,695	6,776	200,555	193,700	347,250	
2	Real Estate and Renting	64,699	55,485	3,616	29,745	68,315	85,230	
3	Trading	135,949	115,538	5,916	99,242	141,865	214,780	
4	Community, personal & Social Services	54,688	48,895	3,777	108,592	58,465	157,487	
5	Transport, storage & communications	28,440	38,952	1,439	122,949	29,879	161,901	
6	Finance	37,206	129,191	8,162	196,114	45,368	325,306	
7	Insurance	614	915	131	38,296	745	39,211	
IV	Unclassified	38,705	83,882	4,899	249,771	43,604	333,653	
	Total	866,493	1,261,703	63,116	2,628,811	929,609	3,890,514	

	(Authorized Capital is in Rs.							
SI.	States/UT	Priv	ate		Public	Total		
No		Number	Authori zed Capital	Numb er	Authorized Capital	Number	Authorize d Capital	
1	Maharashtra	15,809	3,529	323	1,510	16,132	5,039	
2	Delhi	15,497	3,222	276	5,802	15,773	9,024	
3	West Bengal	8,877	1,054	764	240	9,641	1,293	
4	Uttar Pradesh	6,839	520	323	2,092	7,162	2,612	
5	Andhra Pradesh	6,731	3,102	89	187	6,820	3,289	
6	Tamil Nadu	5,988	1,318	150	2,296	6,138	3,614	
7	Karnataka	5,193	987	29	19	5,222	1,005	
8	Gujarat	4,671	1,969	113	305	4,784	2,274	
9	Rajasthan	3,458	222	41	4,033	3,499	4,255	
10	Haryana	3,150	586	56	84	3,206	670	
11	Kerala	2,694	756	51	142	2,745	898	
12	Madhya Pradesh	2,125	237	86	61	2,211	298	
13	Bihar	1,922	224	119	72	2,041	296	
14	Orissa	1,223	188	48	134	1,271	322	
15	Punjab	1,127	178	98	28	1,225	206	
16	Jharkhand	797	175	138	3,634	935	3,809	
17	Chandigarh	591	57	12	3	603	61	
18	Chhattisgarh	485	91	28	18	513	109	
19	Uttarakhand	416	46	14	105	430	150	
20	Assam	300	94	28	10	328	104	
21	Jammu & Kashmir	319	77	3	1	322	78	
22	Himachal Pradesh	301	27	4	1	305	29	
23	Goa	240	32	2	0	242	32	
24	Pondicherry	72	8	1	0	73	8	
25	Manipur	43	19	4	0	47	20	
26	Tripura	30	11	5	1	35	12	
27	A&N Islands	26	2	2	2	28	4	
28	Nagaland	27	11	-	-	27	11	
29	Meghalaya	23	5	3	1	26	6	
30	Arunachal Pradesh	23	10	1	0	24	10	
31	DN Haveli	21	3	1	0	22	3	
32	Daman and Diu	17	6	1	3	18	9	
33	Mizoram	4	0	1	0	5	0	
34	Lakshadweep	0	0	0	0	0	0	
35	Sikkim	0	0	0	0	0	0	
	Total	89,039	18,765	2,814	20,785	91,853	39,551	

 Table 2.1: State/UT-wise Registration of Companies during the Year 2013

Sr. No.	State	January	February	March	April	May	June	July
1	Andaman and	1	-	2	4	1	6	5
	Nicobar Islands							
2	Andhra Pradesh	362	446	710	694	699	552	605
3	Arunachal Pradesh	-	1	3	3	5	2	1
4	Assam	17	17	47	31	33	39	39
5	Bihar	67	173	21	204	279	158	244
6	Chandigarh	35	32	45	64	51	62	51
7	Chhattisgarh	35	3	57	64	80	34	42
8	Dadar Nagar	-	2	-	2	1	2	4
	Haveli							
9	Daman and Diu	-	-	-	-	2	3	7
10	Delhi	894	1,119	1,240	1,125	2,022	1,245	1,482
11	Goa	20	11	22	19	25	13	25
12	Gujarat	291	312	430	553	592	422	436
13	Haryana	178	201	221	251	428	242	263
14	Himachal Pradesh	24	19	30	20	29	19	30
15	Jammu and	21	11	26	32	44	19	33
	Kashmir							
16	Jharkhand	41	113	-	114	133	78	99
17	Karnataka	221	347	316	469	572	449	508
18	Kerala	191	189	247	323	252	193	245
19	Lakshadweep	-	-	-	-	-	-	-
20	Madhya Pradesh	156	184	228	228	242	199	172
21	Maharashtra	1,179	992	1,034	1,560	1,613	1,413	1,834
22	Manipur	4	2	4	5	2	3	7
23	Meghalaya	2	2	1	6	4	3	-
24	Mizoram	1	1	2	-	-	-	-
25	Nagaland	11	2	-	-	3	2	-
26	Orissa	81	102	112	87	144	132	131
27	Pondicherry	2	6	2	15	5	9	10
28	Punjab	73	97	116	140	124	112	122
29	Rajasthan	194	295	263	388	404	336	291
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	318	436	581	647	681	543	559
32	Tripura	1	1	4	2	9	2	4
33	Uttar Pradesh	421	484	536	768	709	684	695
34	Uttarakhand	24	28	33	36	68	42	53
35	West Bengal	643	844	577	1,172	1,290	1,046	787
	All India	5,508	6,472	6,910	9,026	10,546	8,064	8,784

Table 2.2: Month wise registration of Companies during the Year 2013

Table 2.2 Continued..

Sr. No.	State	August	September	October	November	December	Total
1	Andaman and	2	5	-	2	-	28
	Nicobar Islands						
2	Andhra Pradesh	481	512	493	620	646	6,820
3	Arunachal Pradesh	3	1		1	4	24
4	Assam	24	21	13	22	25	328
5	Bihar	208	136	181	185	185	2,041
6	Chandigarh	58	62	39	54	50	603
7	Chhattisgarh	40	54	35	21	48	513
8	Dadar Nagar	1	4	2	1	3	22
	Haveli						
9	Daman and Diu	1	1	4	-	-	18
10	Delhi	970	1,401	1,148	1,597	1,530	15,773
11	Goa	27	21	19	20	20	242
12	Gujarat	378	349	378	263	380	4,784
13	Haryana	232	307	260	311	312	3,206
14	Himachal Pradesh	20	30	20	32	32	305
15	Jammu and	30	31	24	21	30	322
	Kashmir						
16	Jharkhand	79	85	62	68	63	935
17	Karnataka	383	423	398	575	561	5,222
18	Kerala	213	212	229	219	232	2,745
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	141	165	159	142	195	2,211
21	Maharashtra	1,496	1,269	1,304	1,158	1,280	16,132
22	Manipur	6	3	3	3	5	47
23	Meghalaya	1	5	1	1	-	26
24	Mizoram	-	-	-	-	1	5
25	Nagaland	1	3	4	-	1	27
26	Orissa	104	107	98	83	90	1,271
27	Pondicherry	3	3	5	7	6	73
28	Punjab	99	86	79	79	98	1,225
29	Rajasthan	257	325	216	235	295	3,499
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	466	477	387	525	518	6,138
32	Tripura	5	1	3	-	3	35
33	Uttar Pradesh	507	562	536	553	707	7,162
34	Uttarakhand	32	25	33	28	28	430
35	West Bengal	913	812	452	509	596	9,641
	All India	7,181	7,498	6,585	7,335	7,944	91,853

Table 2.2: Month wise registration of Companies during the Year 2013

		State G	Govt. (SLPE)	Union G	ovt. (CPSU)		Total
SI.N	Economic Activity	Numb	Authorized	Numb	Authorize	Num	Authorized
0		er	Capital	er	d Capital	ber	Capital
I	Agriculture and Allied Activities	2	5,300	-	-	2	5,300
П	Industry	23	377,882	9	453,520	32	831,402
1	Manufacturing	5	507	1	400,000	6	400,507
2	Construction	3	5,125	3	3,500	6	8,625
3	Electricity, Gas & Water companies	13	370,245	4	20	17	370,265
4	Mining & Quarrying	2	2,005	1	50,000	3	52,005
Ш	Services	16	220,530	7	465,210	23	685,740
1	Business Services	5	2,510	3	50,010	8	52,520
2	Community, personal & Social Services	5	5,510	1	5,000	6	10,510
3	Finance	2	11,000	1	400,000	3	411,000
4	Trading	1	10	-	-	1	10
5	Transport, storage and Communications	3	201,500	2	10,200	5	211,700
	Total	41	603,712	16	918,730	57	1,522,442

Table 2.3: Economic Activity wise Government companies registered during 2013

Table 2.4: State/UT-wise Registration of LLPs during the Year 2013

State	Number	State	Number
Maharashtra	2870	Punjab	34
Delhi	772	Chandigarh	24
Haryana	133	Chhattisgarh	19
Tamil Nadu	410	Assam	12
Karnataka	664	Uttarakhand	10
Kerala	294	Pondicherry	9
Gujarat	270	Himachal Pradesh	8
Uttar Pradesh	247	Jammu and Kashmir	5
West Bengal	390	Dadar Nagar Haveli	3
Andhra Pradesh	241	Manipur	3
Madhya Pradesh	65	Meghalaya	3
Goa	40	Nagaland	2
Orissa	36	Daman and Diu	1
Jharkhand	23	Mizoram	1
Rajasthan	142	Sikkim	1
Bihar	51	Total	6783

State	Number
Maharashtra	53
Delhi	52
Haryana	25
Tamil Nadu	19
Karnataka	17
Kerala	4
Gujarat	4
Uttar Pradesh	4
West Bengal	3
Andhra Pradesh	3
Madhya Pradesh	1
Goa	1
Orissa	1
Jharkhand	1
Total	188

Table 2.5: State/UT-wise Registration of Foreign Companies during the Year 2013

Table 3.1: Category-wise Registration of New Companies in December, 2013

SI.No.	Category	Number	Authorized Capital (in Rs. Lakhs)
1	Company Limited by Shares	7,911	1,52,843
2	Company Limited by		
Z	Guarantee	31	4
3	Unlimited Company	2	3
	Total	7,944	1,52,850

(Authorized Capital is in							
SI.No	State	State Private Public			1	Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Andhra Pradesh	639	5,478	7	441	646	5,919
	Arunachal						
2	Pradesh	4	17		-	4	17
3	Assam	25	1,132		-	25	1,132
4	Bihar	178	1,444	7	220	185	1,664
5	Chandigarh	48	238	2	220	50	458
6	Chhattisgarh	45	453	3	35	48	488
7	DN Haveli	3	12		-	3	12
8	Delhi	1,496	11,860	34	50,465	1,530	62,325
9	Goa	20	58		-	20	58
10	Gujarat	368	3,117	12	105	380	3,222
11	Haryana	308	2,187	4	15	312	2,202
	Himachal						
12	Pradesh	32	154		-	32	154
	Jammu &						
13	Kashmir	30	163		-	30	163
14	Jharkhand	56	923	7	155	63	1,078
15	Karnataka	558	5,365	3	60	561	5,425
16	Kerala	223	2,996	9	2,060	232	5,056
17	Madhya Pradesh	190	1,265	5	230	195	1,495
18	Maharashtra	1,258	35,973	22	805	1,280	36,778
19	Manipur	4	112	1	5	5	117
20	Mizoram	1	10		-	1	10
21	Nagaland	1	5		-	1	5
22	Orissa	89	671	1	-	90	671
23	Pondicherry	6	15		-	6	15
24	Punjab	89	646	9	60	98	706
25	Rajasthan	290	645	5	1,315	295	1,960
26	Tamil Nadu	503	5,060	15	690	518	5,750
27	Tripura	3	506		-	3	506
28	Uttar Pradesh	661	4,852	46	2,301	707	7,153
29	Uttarakhand	28	81		-	28	81
30	West Bengal	584	7,674	12	555	596	8,229
31	A&N Islands	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0
33	Lakshadweep	0	0	0	0	0	0
34	Meghalaya	0	0	0	0	0	0
35	Sikkim	0	0	0	0	0	0
	Total	7,740	93,113	204	59,737	7,944	152,850

 Table 3.2: State/UT-wise Registration of New Companies in December 2013

	(Authorized Capital is in Rs. Lakhs)						
		P	rivate	Р	ublic	Total	
SI	Economic Activity	Numb	Authorize	Numb	Authorize	Numbe	Authorize
No		er	d Capital	er	d Capital	r	d Capital
	Agriculture and Allied						
I	Activities	251	2,291	10	75	261	2,366
П	Industry	2,107	43,096	46	2,476	2,153	45,572
1	Manufacturing	1,167	27,945	25	2,121	1,192	30,066
2	Construction	767	8,436	14	225	781	8,661
	Electricity, Gas & Water						
3	companies	107	6,081	6	125	113	6,206
4	Mining & Quarrying	66	634	1	5	67	639
Ш	Services	5,382	47,725	148	57,186	5,530	104,911
1	Business Services	2,643	15,576	28	51,850	2,671	67,426
2	Real Estate and Renting	797	2,661	47	401	844	3,062
3	Trading	776	9,356	16	445	792	9,801
	Community, personal & Social						
4	Services	767	15,629	16	1,690	783	17,319
	Transport, storage and						
5	Communications	229	2,073	3	620	232	2,693
6	Finance	167	2,365	38	2,180	205	4,545
7	Insurance	3	65	-	-	3	65
	Total	7,740	93,113	204	59,737	7,944	152,850

 Table 3.3: Economic Activity-wise Companies Registered in December, 2013

Table 3.4: Details of Government Companies Incorporated in December, 2013

SI. No	Company Name	State	Class	Authorised Capital (in Rs. Lakhs)	Economic Activity
1	National Waqf Development Corporation Limited	Delhi	Public	50000	Business Services
2	Rajonline Limited	Rajasthan	Public	1000	Business Services
3	Clean Kerala Company Limited	Kerala	Public	1000	Community, personal & Social Services
4	Punjab Logistics Infrastructure Limited	Chandigarh	Public	200	Transport, storage and Communications
5	Manipur it SEZ Project Development Company Limited	Manipur	Public	5	Business Services

State/UT	Closed	Dormant	Under	Under Struck-
			Liquidation	off
AN Islands	1	-	-	-
Andhra Pradesh	132	45	1	47
Arunachal	-	2	-	3
Pradesh				
Assam	6	-	-	26
Bihar	-	7	-	35
Chandigarh	8	2	-	9
Chhattisgarh	1	-	-	2
DN Haveli	-	-	-	1
Daman & Diu	1	1	-	1
Delhi	370	57	29	124
Goa	5	5	-	10
Gujarat	114	22	-	34
Haryana	34	2	-	20
, Himachal	1	-	-	1
Pradesh				
Jammu &	-	2	-	2
Kashmir				
Jharkhand	-	11	-	23
Karnataka	378	19	1	43
Kerala	30	14	-	27
Madhya	1	4	-	13
Pradesh				
Maharashtra	176	130	15	80
Manipur	-	-	-	-
Meghalaya	1	-	-	2
Mizoram	1	1	-	-
Nagaland	-		-	-
Orissa	33	5	-	7
Pondicherry	4		-	1
Punjab	13	3	-	16
Rajasthan	23	5	-	31
Tamil Nadu	79	35	4	85
Tripura	1	1	-	2
Uttar Pradesh	3	18	-	121
Uttarakhand	-	-	-	2
West Bengal	268	10	-	365
Total	1,684	401	50	1,133

 Table 3.5: Companies closed or changed to non-active status during December, 2013

SI.No	Economic Activity	Closed	Dormant	Under	Under
0		closed	Donnant	Liquidation	Process
				•	Struck-off
I	Agriculture & Allied Activities	27	12	2	37
П	Industry	489	164	18	317
1	Manufacturing	294	126	14	182
2	Construction	135	30	3	108
3	Electricity, Gas & Water	43	4	1	15
4	Mining & Quarrying	17	4		12
III	Services	1,088	172	23	739
1	Business Services	388	59	9	246
2	Real Estate and Renting	92	12	1	69
3	Trading	385	47	7	298
4	Community, personal & Social Services	104	17	1	51
5	Transport, storage & Communications	43	12	2	30
6	Finance	72	25	3	45
7	Insurance	4	-	-	-
IV	Unclassified	80	53	7	40
	Total	1,684	401	50	1,133

Table 3.6: Economic Activity-wise companies closed or changed status to 'non-active' during December, 2013

SI.No	State	Number	Obligation of Contribution (in Rs. Lakhs)
1	Andhra Pradesh	28	830
2	Assam	1	1
3	Bihar	4	4
4	Chandigarh	7	21
5	Chhattisgarh	2	2
6	Delhi	71	269
7	Goa	6	4
8	Gujarat	22	707
9	Haryana	16	223
10	Himachal Pradesh	3	170
11	Jammu & Kashmir	1	1
12	Jharkhand	2	1
13	Karnataka	89	409
14	Kerala	29	437
15	Madhya Pradesh	4	5
16	Maharashtra	322	1,925
17	Meghalaya	1	50
18	Orissa	5	9
19	Pondicherry	1	2
20	Punjab	1	1
21	Rajasthan	18	188
22	Tamil Nadu	38	275
23	Uttar Pradesh	23	122
24	Uttarakhand	2	1
25	West Bengal	26	1,912
	Total	722	7,568

Table 3.7: State/UT-wise Registration of New LLPs in December, 2013

Table 3.8: Economic Activity-wise Distribution LLPs Registered in December, 2013

SI.No	Economic Activity	Number	Obligation of Contribution (in Rs. Lakhs)	
I	Agriculture and Allied Activities	17	442	
Ξ	Industry	179	2,878	
1	Manufacturing	79	1,244	
2	Construction	93	1,410	
3	Mining & Quarrying	3	3	
4	Electricity, Gas & Water	4	221	
Ξ	Services	526	4,248	
1	Business Services	296	1,453	
2	Community, personal & Social Services	73	358	
3	Real Estate and Renting	69	1,080	
4	Trading	74	1,343	
5	Finance	7	7	
6	Transport, storage and Communications	7	7	
	Total	722	7,568	

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

SI.No	State	Number of Foreign Companies Registered
1	Delhi	6
2	Haryana	5
3	Maharashtra	5
4	Tamil Nadu	1
5	Uttar Pradesh	1
	Total	18

Table 3.9: State/UT-wise Registration of New Foreign Companies in December, 2013

Table 3.10: Economic Activity-wise Foreign Companies Registered in December, 2013

SI.No.	Economic Activity	Number of Foreign Companies Registered
1	Business Services	8
2	Community, personal & Social Services	3
3	Manufacturing	5
4	Mining & Quarrying	2
	Total	18